

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2842
ANSWERED ON:11.12.2012
ILLEGAL ISSUE OF RATION CARDS
Bavalia Shri Kuvarjibhai Mohanbhai;Naranbhai Shri Kachhadia

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware that many Bangladeshi immigrants have been illegally issued ration cards in the country;
- (b) if so, the details thereof, State/Union Territory-wise;
- (c) whether any action has been taken by the Government against those persons who have issued these cards; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) to (d): The information is being collected and will be laid on the Table of the House.